

FORM NO. 53

Form for filing particulars of past years for calculating relief in tax payable under section 206(1).

Part A: Particulars of the Person					
1.	Name:	<i>(refer Note 1)</i>			
2.	Address:	<i>(refer Note 2)</i>			
3.	Communication Address in India:	<i>(refer Note 3)</i>			
4.	Permanent Account Number (PAN):				
5.	Aadhaar Number:				
6.	Tax Identification Number (TIN), if available, in the country / region of residence:				
7.	E-mail Id:				
8.	Contact Number:	Country Code <i>(drop down)</i>	Number		
9.	Authorised Representative (if applicable):	<i>(refer Note 4)</i>			
Part B: Other Details					
10.	Residential status of the company:				
11.	Relevant Tax Year				
12.	Is it a case of Advance Pricing Agreement (APA) or secondary adjustment:				
13.	Details of past income (refer rule 118(3)):	Relevant Tax year	Amount of past income	Total amount of past income	
14.	Amount A of formula in rule 118(1) (tax payable on book profit of the tax year including past income):				
15.	Amount B of formula in rule 118(1) (tax payable on book profit of the tax year excluding past income):				
16.	(A-B) [(14) – (15)]:				
17.	a.	Amount C of formula in rule 118(1):			
	b.	Amount of tax payable Aggregate of tax payable on the book profit of past years including past income	Relevant tax year	Details of tax payable on the book profit of past years including past income:	Relevant tax year
18.	a.	Amount D of formula in rule 118(1):			
	b.	Details of tax payable on the book profit of past years:	Relevant tax year	Amount of tax payable	Aggregate of tax payable on the book profit of the past years
19.	(C-D) [(17)(a) – (18)(a)]:				
20.	Relief in tax under section 206 [(16) – (19)] (enter zero, if negative):				

Verification

I, _____, holding PAN _____ hereby affirm that the information provided in this application is true and correct to the best of my knowledge. I have not concealed any relevant fact.

Place:

Date:

Signature:

Name:

Notes:

1. The name shall include full name of the person.
2. The address shall include flat/door/building, road/street/block/sector, area/locality, post office, town/city/district, state, country/region and pin code/zip code.
3. The communication address in India shall include flat/door/building, road/street/block/sector, area/locality, post office, town/city/district, state and pin code.
4. The details of the Authorised Representatives shall include the full name, address, e-mail and contact number of the Authorised Representatives.
5. The amount mentioned in this form is to be filled in rupees unless stated otherwise.